

**PERFORMANCE**

**BUDGET**

**2020-21**

**DIRECTORATE OF PLANNING,  
STATISTICS & EVALUATION,**

**PORVORIM- GOA**

Website.[www.goadpse.gov.in](http://www.goadpse.gov.in)

**Demand No. 75**

**DIRECTORATE OF PLANNING, STATISTICS & EVALUATION AND  
OFFICE OF THE CHIEF REGISTRAR OF BIRTHS AND DEATHS**

**Introduction:**

The Directorate of Planning, Statistics and Evaluation (DPSE) and Office of the Chief Registrar of Births and Deaths is the Nodal Department for all statistical activities in the State and for conduct of Censuses and Surveys as per National/State guidelines. The Directorate also functions as the Chief Executive Body for the smooth implementation of Registration of Births & Deaths (RBD) Act, 1969 and the Goa RBD Rules, 1999. This Department does not implement any beneficiary oriented schemes. However, it is involved in service delivery to the public in terms of registration of births and deaths and Aadhaar.

As the name suggests, the Directorate comprises of 3 broad components and is in charge of 3 major functions viz. (a) Formulation, monitoring and review of annual Financial Plans/expenditure of the State, as also sustainable goals for development set up for the State by the NITI Aayog, New Delhi. (b) Census and Surveys - collection, compilation, analysis and dissemination of statistical data collected and its presentation in the form of statistical reports for use by various Government and Central Departments, agencies, researchers/scholars, policy makers and programme implementers (c) Evaluation of various Government implemented schemes as per requirement.

This Directorate is also designated as the State UID Registrar/Nodal Department for the smooth implementation and monitoring of the UID Project in the State by virtue of a Memorandum of Understanding (MoU) on 18<sup>th</sup> December 2012 with the Unique Identification Authority of India (UIDAI) notified by the Government of India as an attached office under the aegis of the NITI Aayog, New Delhi.

**Administrative Structure:**

The Directorate is organized into 8 Divisions as under:

- I. Administration and Accounts
- II. Publication
- III. Planning & Public Finance Management System (PFMS)
- IV. State Income and Co-ordination
- V. Evaluation
- VI. National Sample Survey

VII. Registration of Births and Deaths & Consumer Price Index Numbers

VIII. Unique Identification (UID)/Aadhaar Project and Direct Benefit Transfer (DBT).

***Functions/Duties of the Directorate:***

- Effective implementation of the provisions of the Registration of Births and Deaths Act, 1969 and Goa RBD Rules, 1999.
- Conduct of Census and Surveys as per national/State guidelines and timeline.
  - ✓ Population Census and National Population Register
  - ✓ Agriculture Census and Input Survey
  - ✓ Minor Irrigation Census and Census of Water Bodies
  - ✓ Economic Census
  - ✓ Census of Government Employees

As per Government Decisions:

- ✓ All India School Education Survey
  - ✓ Employment-Unemployment Survey
  - ✓ Basic Statistics on Local Level Development (BSLLD) Survey
  - ✓ Transgender Survey
- 
- Monitoring and review of scheme-wise financial progress/expenditure of all Government Departments.
  - Coordinating and liasoning with the NITI Aayog and the State Departments for Framing the State Indicator Framework (SIF) and monitoring the Sustainable Development Goals (SDGs) for the State.
  - Budget analysis and compilation of Estimates of State Domestic Product/State Income in consultation and collaboration with the Central Statistics Office, Ministry of Statistics and Programme Implementation (MoSPI), Government of India and the State Line departments. Annual Estimates of State Domestic Product (SDP)/ State Income are being finalized for the year 2017-18 after on-line discussions with the Central Statistics Office (CSO), Ministry of Statistics and Programme Implementation (MoSPI), Government of India.

- Implementation and monitoring of the Unique Identification (UID)/Aadhaar Project in the State. The Directorate also functions as an Aadhaar Centre for attending the grievance cases of the public.
- Coordinating with the DBT Mission, Cabinet Secretariat, New Delhi and monitoring of Direct Benefit Transfer (DBT) program for all beneficiary oriented schemes (State/Central) implemented by the State Government.
- Evaluation of development programmes/schemes covering achievements, socio-economic impact, operational areas of success, failure and lacunae, analysis of the results etc. as per Government decisions.
- Conduct of National Sample Surveys in the State on par with those implemented by the Central Government and under their direction for uniformity system.
- Conduct of Annual Survey of Industries (ASI) based on information gathered from selected industries as per the direction of NSSO, Kolkata and computation of Index of Industrial Production (IIP).
- Computation of Consumer Price Index for middle class non-manual employees based on data collected on retail prices and supply of retail price data from select markets in Goa to Labour Bureau, Shimla for computation of Consumer Price Index for Industrial Workers.
- Collection, dissemination, scrutiny and compilation of statistical data pertaining to various socio-economic parameters of the State for bringing out regular Publications and Census Reports.
- Collection and compilation of Banking Statistics to bring out the annual publication on Credit Deposit Ratio.

***Acts and Rules implemented by the Department:***

- Registration of Births and Deaths Act, 1969 and the Goa Registration of Births & Deaths Rules, 1999 framed thereunder and amended from time to time.
- The Collection of Statistics Act, 2008.
- The Goa Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2017 (Goa Act 11 of 2017).

**Publications/Reports brought out and uploaded on the official website of the Department during the year 2019-20:**

- ❖ Goa Economy in Figures 2019.
- ❖ Goa at a Glance 2019.

- ❖ Indicators of Socio Economic Development 2019.
- ❖ Statistical handbook for the year 2017-18 (2018-19 is under approval).
- ❖ Performance Budget 2019-20.
- ❖ Budget in Brief 2019-20.
- ❖ Credit Deposit Ratio 2018-19 (under approval).
- ❖ Economic Survey 2019-20.
- ❖ Explanatory Memorandum 2019-20.
- ❖ Annual Report on Births and Deaths 2018.
- ❖ Price Trends 2018.
- ❖ Report on Domestic Tourism Expenditure in Goa of 72nd round of NSS Survey.
- ❖ Address of the Hon'ble Governor, Goa Legislative Assembly, 2020.
- ❖ Budget Assurances 2019-20.
- ❖ Index of Industrial Production (IIP) compiled from 205 factories for the years 2014-15, 2015-16, 2016-17, 2017-18 (on revised base year 2011-12).
- ❖ Annual Survey of Industries 2013-14

*In Progress:*

- ❖ Budget in Brief 2020-21(at finalization stage)
- ❖ Census of Government Employees (reference year 2015)
- ❖ Report on Index of Industrial Production (IIP) based on Annual Survey of Industries (ASI) based on data collected & compiled from 205 factories for the years 2018-19, 2019-20, 2020-21(on revised base year 2011-12).
- ❖ Data collection from 73 selected factories for Annual Survey of Industries.
- ❖ Report of the NSS 73<sup>rd</sup> round on unincorporated non-agricultural enterprises in manufacturing sector & other services (excluding construction).
- ❖ The second phase validation of NSS 75<sup>th</sup> round on Household Consumer Expenditure, Household Social Consumption, Health and Education.
- ❖ Data Entry has been completed of the NSS 76<sup>th</sup> round on Drinking Water, Sanitation, Hygiene and Housing Conditions and survey on Persons with Disabilities. Validation will be taken up on receipt of software from MoSPI.

- ❖ Data entry of the NSS 77<sup>th</sup> round on Land & Livestock Holdings of Household and Situation assessment of Agricultural Households, Debt and Investment.
- ❖ Enumeration of the NSS 78<sup>th</sup> round on Domestic Tourism Expenditure and Multiple Indicator Survey.

### **Brief description of the Schemes**

#### **Major Head 2551- Hill Areas**

##### **01 - Western Ghats**

##### **01 Surveys, Studies and Publicity (Plan)**

The Directorate of Planning, Statistics and Evaluation acts as the Nodal Department for implementation of the Western Ghats Development Programme (WGDP) and has to liaison with the concerned departments of Government of India and various line departments in the State for monitoring the expenditure under the programme. The Cell is also responsible for undertaking survey and studies under the programme and monitoring the schemes implemented under WGDP by the Line Departments.

#### **Major Head- 3454 - Census, Surveys and Statistics**

##### **01 - Census**

##### **01 - Census Establishment (P) (A)**

The Population Census is a national programme conducted by the Registrar General of India, across the country, on a decennial basis. The Directorate of Planning, Statistics and Evaluation in Goa acts as the Nodal Agency for the purpose and collaborates with the Directorate of Census Operations, Goa State, for conducting all census related activities including arrangement of manpower for timely completion of the field work. This Directorate is also in charge of timely and judicious disbursement of funds received from the Ministry of Home Affairs, GoI, to the District Census Registrars i.e. Collectors as per their requirement. The Central Government has declared that the census of the population of India shall be taken in the year 2021 (with reference date 01/03/2021) vide Notification published in the Government of India Gazette vide No.1293 dated 28.03.2019. As per the provisions of Rule 8 (i) of the Census Rules 1990, the said Notification has been re-published in the Government of Goa Gazette Series II No. 8 dated 23.05.2019. So also, the State level Co-ordination Committee has been constituted for monitoring the day to day progress of the field work of the census and to resolve any challenges that may

be encountered. As a dress rehearsal, a Census Pre-test was successfully conducted in the State in August 2019 in selected enumeration blocks in Ponda taluka (rural) and in Mormugao (urban). All preliminary work related to the Census 2021 has been completed including trainings to Master Trainers. However, the 1st phase of the fieldwork which was scheduled to take off in April 2020 has been postponed as per the directives of the Registrar General of India, Ministry of Home Affairs, GoI, due to the prevailing COVID-19 pandemic in the country.

## **02 - Population Census & Updation of NPR**

Vide Notification published in the Government of India Extraordinary Gazette No.2503 dated 31.07.2019, the Central Government has decided to prepare and update the National Population Register. As per the provisions of Rule 8(i) of the Census Rules 1990, the said Notification has been re-published in the Government of Goa Gazette Series I No. 19 dated 14.08.2019. As notified, the updation of NPR was scheduled to take off during the period from 1<sup>st</sup> April 2020 to 30<sup>th</sup> September, 2020 concurrently with the 1<sup>st</sup> phase of Population Census of India 2021. However, the same has been postponed as per the directives of the Registrar General of India, Ministry of Home Affairs, GoI, due to the prevailing COVID-19 pandemic in the country.

### **02- Survey and Statistics**

#### **111 - Vital Statistics**

##### **01 – Department of Planning and Statistics (NP)**

This head pertains to administration of the department, upkeep and maintenance of the office building and related infrastructure, salaries of the staff etc.

##### **03 - Setting up of Printing Unit (P)**

This Directorate had acquired one offset printing machine in 1982 in order to reduce the time lag in the release of various publications, which was later transferred to the Government Printing Press for effective utilization of the equipment. From the year 2005-06 onwards, as per the Government decision, this Directorate bears the cost of printing of the Annual Audit Report of the Accountant General of Goa.

#### **04 - Re-Organization of Data Processing Unit (P)**

This Directorate is the Nodal Department for all statistical activities in the State such as census and surveys, collection, compilation, analysis and dissemination of statistical data collected and its presentation in the form of statistical reports on a regular basis. In order to increase efficiency and to improve the quality of statistical products, this Directorate has computerized its activities and all reports are released on-line on the Directorate's official website. It is proposed to replace the old projectors in the Conference and Seminar Halls of the Directorate with new ones and also further strengthen the Directorate by acquiring more computers and its peripherals. A proposal to impart training to the statistical personnel on statistical tools and techniques to improve their skills, knowledge and productivity is also on the anvil.

#### **05 - Modernization of Births and Deaths Registration (Plan)**

This Directorate also functions as the Office of the Chief Registrar of Births and Deaths. The State is having more than a century old records for the period from 1901 to 1970 at the Civil Registration Offices, many of which are dilapidated or mutilated due to the age factor. These births and death records being of vital importance need to be preserved securely and safely. In order to ensure proper maintenance and preservation of these records as required under Rule 17 of the Registration of Births and Deaths Rules 1999, and as per the Government decision, all the records of births and deaths up to the year 1970 have been restored through various scientific preservation methods such as chemical treatment, microfilming, computerization, electronic image system, reconstruction etc. All records of births and deaths from 01/01/1971 till date maintained at the rural (Village Panchayats) and urban (Municipalities) level as also records at the Registration Unit in the Goa Medical College, Bambolim are computerized through In-fogram and MAS software developed by the National Informatics Centre, Goa. The registers/records of birth and death registration at the Panchayat level have been bound up. Five years relaxation period up-to 31<sup>st</sup> December, 2020 is given for those cases whose names are not included in the birth certificates within the stipulated time of 15 years amending rule under Goa Registration of Births and Deaths Rules, 2014. The Birth e-teor project was launched in 2017 whereby scanned images of the teor/extracts of birth records prior to 1971 are placed into the public domain to facilitate ease in accessing and obtaining these records online and also provides for reconstruction of



records based on the teor. Software for creation of Registration of Births and Deaths (RBD) Certificate Repository is in progress.

#### **06 – State Institute for Transforming Goa (SIT-Goa)**

A Committee has been constituted for the purpose of setting up a State Institution for Transforming Goa (SIT Goa) on the lines of NITI Aayog. It is at the stage of Preliminary discussions.

#### **07 - Creation of State Level Planning Board (Plan)**

The State level Planning Board has been disbanded from the financial year 2017-18. It is proposed to replace the State level Planning Board with State Institute for Transforming Goa (SIT-Goa) on the lines of NITI Aayog. Formation of SIT is in progress.

#### **10 - Agriculture Census (Plan) (A)**

Agriculture Census is a 100% Central Scheme/national program of the Ministry of Agriculture and Farmers Welfare, Government of India. Goa has been participating in the All India Agriculture Censuses since 1970-71. The Census is conducted on a quinquennial basis and carried out in three phases, viz. “Main Census – 2 phases” and “Input Survey – phase 3”. The basic unit for collecting data is the Operational Holding and the entire land operated by the Operational Holder. The Main Census covers data of agricultural holdings such as number and size, type and kinds of tenure, land use patterns, etc. are collected and consolidated. In the “Input Survey”, data such as number of parcels, cropping patterns, water logged area and saline land, application of fertilizers and pesticides, livestock and poultry, agricultural implements and machinery is collected. All 3 phases of the 10<sup>th</sup> Agriculture Census with reference year 2015-16 are successfully completed in Goa as per the National timeline and the Central Ministry has finalized the results of 2 phases. Finalization of the 3<sup>rd</sup> phase is underway. As per the provisional results of the census, there are 74,563 operational holders in the State operating an area of 82,084 Ha. of land. Census report for Goa will be prepared after release of All India report.

#### **11 - Rationalization of Minor Irrigation Statistics (Plan) (A)**

This is a 100% Central Scheme of the Ministry of Water Resources and Ganga Rejuvenation, Government of India. A separate Minor Irrigation Statistical Cell is set up in this Directorate for the purpose of collection, compilation and tabulation

of data relating to sources of minor irrigation in the State and to furnish various reports to the Ministry of Water Resources, Government of India from time to time.

### **13 - Strengthening of Civil Registration of Vital Statistics (Plan)**

The Directorate of Planning, Statistics and Evaluation (DPSE) acts as the Chief Executive Body for the smooth implementation of Registration of Births and Deaths (RBD) Act, 1969 and Goa RBD Rules, 1999 in the State of Goa. The Director, DPSE is designated as the Chief Registrar of Births and Deaths and the Joint Director is designated as the Additional Chief Registrar of Birth and Deaths. The Directorate is responsible for instructing, coordinating, unifying and supervising the work of registration in the State to secure an efficient system of registration of births and deaths. All the 191 Village Panchayats in the State, one Registration Unit at the Goa Medical College and 14 Municipal Councils have been notified as Registration Units in the State as per the RBD Act, 1969. In rural areas, the Village Panchayat Secretaries, the Medical Superintendent at the Goa Medical College-Bambolim and the Chief Officers of the Municipal Councils for urban areas, have been designated as Registrars of Births and Deaths. Periodical statistical tables on the registration of births and deaths are prepared and supplied to the Registrar General of India. The Department imparts training/refresher seminars on the provisions of the RBD Act and Rules to the Civil Registration Services (CRS) staff as well as to the medical practitioners, medical officers and coders as regards Medical Certification of Cause of Death (MCCD) at regular intervals. Goa is one of the States where nearly 100% registration is reported. The Civil Registration System is functioning effectively and efficiently, registering around 22,000 births and 11,000 deaths annually.

### **14 - Economic Census (Plan) (A)**

This is a 100% Central Scheme of the Ministry of Statistics and Program Implementation (MoSPI), Government of India, conducted on quinquennial basis on the lines of the decennial Population Census in the country. The Economic Census gives the total count of establishments in the formal and informal sector and the number of workers employed therein. The objective of this scheme is to fill in the data gaps in the un-organized sectors of the economy and provides useful information on location, nature of operation, employment etc. of all the enterprises in the State. The 7<sup>th</sup> Economic Census 2019 is being conducted by the Ministry of Statistics and Program Implementation through the Common Service Centres

(CSCs) e-Governance Services Ltd., formed under the Ministry of Electronics & Information Technology (MEITY) and the fieldwork has started in Goa from January 2020. This Directorate is the Nodal Department for co-ordinating and monitoring the activities of the census in collaboration with the Field Operations Division of NSO, Regional Office in Goa. There are about 4.3 lakh households in Goa to be enumerated and about 23% of the field work is completed

**16 - Urban Statistics for the Human Resource (HR) and Assessment (USHA) (P) (A)**

This Central scheme aims at the development and maintenance of data relating to houses, building constructions, urban poverty, slums and other urbanization related statistics. Under this scheme, 100% grant-in-aid was provided for procurement of computers, printers, UPS system, software and other accessories for the use of all agencies involved in collection of data in the State.

**18 - Basic Statistics for Local Level Development (P) (A)**

This 100% Central Scheme was launched by the Ministry of Statistics and Program Implementation (MoSPI) for collection of basic statistics related to the available infrastructure and other amenities and resources at the village level. This Department was designated as the Nodal Department at the State level for implementation of the scheme, under which, data had been collected at the village level in two phases, and the report of the study for 2010-11 and 2011-12 was released and can be accessed on the official website of this Directorate.

**19 - Unique Identification Number (P) (A)**

The Unique Identification Authority of India (UIDAI) has been notified by the Government of India as an attached office under the aegis of the Niti Aayog for implementation of the UID project in the country. This Directorate is the Nodal Department for the smooth implementation of the UID project in Goa and the Chief Secretary, GoG is the State Coordinator for the same. The UID/Aadhaar Project is being implemented successfully in the State of Goa through a network of 59 enrollment stations, of which 23 nos. are operated by the State Registrar through M/s Goa Electronics Ltd. (17 nos.) and Government Departments (6 nos.). Goa ranks 7<sup>th</sup> in the country as far as Aadhaar saturation is concerned as on 31<sup>st</sup> May 2020 with overall 103.98 % Aadhaar generation which is impressive. Grievance cases related to Aadhaar referred by Aadhaar Centres operating in the State/UIDAI,

R.O. Mumbai are addressed/resolved successfully by the Nodal Department i.e. DPSE which operates as a Grievance Cell two days in a week. All activities under the Aadhaar project are carried out as per the provisions of the Goa Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2017 notified in the Official Gazette, Government of Goa dated August 22, 2017 by which it has come into force with effect from October 19, 2017, published vide Official Gazette, Government of Goa, Series 1, No. 29.

### ***Direct Benefit Transfer (DBT)***

This Directorate is the Nodal Department for monitoring of the DBT Mission in the State. DBT is a major initiative launched by the GoI that envisions transfer of benefits accruing from various beneficiary oriented schemes (cash and in-kind) implemented by the Government directly into the bank accounts of the beneficiaries. The mission aims at accurately targeting the intended beneficiaries for enhancing efficiency, transparency and accountability in delivery of benefits/services under various Government schemes.

This Directorate has created User IDs on the State DBT portal/Bharat portal for the respective DBT implementing Departments as scheme owner. Scheme codes have been generated and subsequently the scheme data is fed on the DBT Portal by the respective Departments. Trainings are imparted by DPSE to the identified staff of the respective Departments. Out of 151 nos. of identified schemes, 137 nos. of schemes are active on the portal (69 State schemes and 68 Central schemes).

### ***Public Finance Management System (PFMS)***

The Public Financial Management System (PFMS) is a web based online transaction system for funds management and e-payment for implementing agencies and beneficiaries with the primary objective of establishing an efficient funds flow system for various schemes.

The Government has designated the Directorate of Planning, Statistics and Evaluation as the Nodal Department to monitor the implementation of PFMS and provide hand holding support for the same. The Secretary (Planning) is the Nodal Officer for its smooth implementation. The Ministry of Finance has constituted the State Project Management Unit (SPMU) under which State Nodal Officer, Additional State Nodal Officer and Assistant State Nodal Officer have been appointed for the State of Goa. Two Accounts Officers and two Project Officers

have also been appointed for the implementation of PFMS in the State and the SPMU.

### **21- Evaluation of Government Schemes and Programme (P)**

The Evaluation Division of this Directorate is in charge of taking up evaluation studies of various schemes and programs as per the requirements of Government Departments. For this purpose, the Department designs survey tools and imparts training to field enumerators drawn for the field work. The data of such studies is compiled and reports indicating lacunae in functioning of schemes/programs is submitted to the Government along with measures to improve the service delivery systems. This Directorate has funded an evaluation survey on Transgender population in the State conducted through an outsourced agency. The report has been submitted to the Directorate of Social Welfare and the Goa Aids Control Society for necessary action.

### **22- Socio Economic Survey (P)**

The objectives of the Socio economic surveys are (i) To ascertain precisely the total population affected by a project; (ii) To classify different categories of Project Affected Persons (PAPs) and Project Affected Families (PAFs) on the basis of demographic data such as age, gender, occupation, education, income, religion, caste, language, marital status etc. (iii) To ascertain varieties of loss suffered by each Project Affected Person and Project Affected Family and based on such loss, fit them according to the Policy for varying benefits under the Project. Such surveys are essential in order to have complete, correct, and up to date information for devising any plan/scheme for the people.

This Directorate has funded a research study of the socio-economic conditions, educational and employment status and various problems faced by the ST communities in the State in 2018-19.

### **23- Neturlim-Model Village Scheme (P)**

The Atal Gram Yojana scheme is effectively implemented through the Government registered society viz. “Atal Gram Development Agency-Goa” for the overall development of Neturlim village which has been adopted as a model village. The scope of the scheme is to tap the full economic potential of the village covering agriculture and allied sector in particular, besides developing hinterland tourism and replicate the experiences thus gained in other villages of the State. Emphasis is

laid on encouraging and inculcating entrepreneurial skills in the rural women belonging particularly to the Scheduled Tribes to take up self-employment, be self-dependent and thereby contribute to their family income.

This Directorate provides grants-in-aid to the Agency for disbursing subsidies and implementing various economic and developmental activities for promotion of eco-tourism, organization of cultural and enterprising events, promotion of strawberry cultivation etc. which will enhance the economic status of the village.

#### **24- Integration of NPR data with Biometrics (P) (A)**

This is a 100% Central scheme implemented by the Registrar General of India, Ministry of Home Affairs, across the country, on a decennial basis. The objective of this scheme is Integration of NPR with Aadhaar biometrics in the data bases of residents so that total transparency is ensured in the implementation of various schemes by different Departments in the State. The component of Up-dation of NPR was introduced during the Census 2011 and it was taken up simultaneously during the 1<sup>st</sup> phase of the Census. Funds were allotted separately by the Centre for the 2 components of Population Census and NPR respectively which necessitated opening of separate budget heads. However, during the Census 2021, central funds are disbursed to the State from a single Budget Head.

The updation of NPR with reference year 2021 which was scheduled to take off in the country during the period from 1<sup>st</sup> April 2020 to 30<sup>th</sup> September, 2020 concurrently with the 1<sup>st</sup> phase of Population Census of India 2021 has been postponed as per the directives of the Registrar General of India, Ministry of Home Affairs, GoI, due to the prevailing COVID-19 pandemic in the country.

#### **25- Study of Human Development (P)**

Human Development is creation of an environment for people to enjoy long, healthy and creative lives. Human beings as a species, generically, have the same needs yet, at the disaggregated level as individuals, they are extremely diverse. Therefore, differentiated strategies need to be designed to achieve the objective of human development. The Goa Human Development Report (HDR), under HDBI project of the UNDP – Niti Aayog, Government of India, is proposed to be an appropriate guiding tool to trigger right action in various fields on a priority basis. It is stipulated that the State contribution throughout the project should not be less than 80% of the total project cost and the total HDBI contribution should not

exceed 20% of the total budget. The project will be implemented as per the timeline of the Ministry/Government of India.

## **26. Minor Irrigation Census and Census of Water Bodies (P) (A)**

Minor Irrigation Census and Census of Water Bodies are components of the Central scheme viz. “Pradhan Mantri Krishi Sinchai Yojana and Other Schemes”. The censuses are conducted by the Ministry of Water Resources, Government of India on a quinquennial basis. As part of the national exercise, Goa has been participating in this census. The 6<sup>th</sup> Minor Irrigation Census and 1<sup>st</sup> Census of Water Bodies with reference year 2018-19 is in progress in the State with effect from February 2019. Both the Censuses are being conducted concurrently. The Director, DPSE, is designated as the Census Commissioner and as per the implementation guidelines of the Ministry, the State has constituted the State level Steering Committee and a Technical Sub-Committee for the smooth implementation of the Census. The Minor Irrigation Census with reference year 2018-19 which will give a count of all sources of minor irrigation in the State and assess the source-wise area irrigated during different seasons whereas the Census of Water Bodies will give a count of all water bodies in the State excluding seas, rivers and other flowing water bodies. The field work of both the censuses is completed. Scrutiny and data entry is in progress.

## **203- Computer Services**

### **01- Setting up of Computer Center in Goa (P)**

A Computer Centre was set up in the State to cater to the data processing needs of this administration in 1986. Subsequently, the Government decided to merge the Computer Centre with the State Unit of NIC during 1994-95. As per the Memorandum of Understanding, the NIC assists the State Government in processing data as and when required and the State Government has to bear the wages of the sweeper and the night watchman employed in the NIC.

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**PB - I Outlays under each Minor Heads Programme**  
**Performance Budget**  
**Demand No. 75 - Directorate of Planning, Statistics & Evaluation**

(Rs. in lakh)

Major Head/Sub-Head/Scheme	Actuals 2018-19	Budget Estimates 2019-20	Revised Estimates 2019-20	Budget Estimates 2020-21
	Total	Total	Total	Total
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
<b>TOTAL DEMAND 75 (Revenue &amp; Capital) /2551, 3454</b>	<b>812.54</b>	<b>1567.41</b>	<b>1475.31</b>	<b>1629.70</b>
<i>Total Revenue Expenditure</i>	<i>812.54</i>	<i>1567.41</i>	<i>1475.31</i>	<i>1629.70</i>
<b>Major Head 2551 - Hill Areas</b>				
<b>01 Western Ghats</b>	--	0.70	0.70	0.70
800 Other Expenditure	--	0.70	0.70	0.70
01 Surveys, Studies and Publicity	--	0.70	0.70	0.70
<b>3454 - Census, Surveys and Statistics</b>	<b>812.54</b>	<b>1566.71</b>	<b>1474.61</b>	<b>1629.00</b>
<b>01 Census</b>	--	0.05	0.05	85.70
800 Other Expenditure	--	0.05	0.05	85.70
01 Census Establishment (P) (A)	--	0.05	0.05	52.70
02 Population Census & Updation of NPR	--	--	--	33.00
<b>02 Survey &amp; Statistics</b>	<b>812.54</b>	<b>1566.71</b>	<b>1474.61</b>	<b>1543.30</b>
<b>111 Vital Statistics</b>	<b>792.11</b>	<b>1545.61</b>	<b>1454.11</b>	<b>1540.10</b>
01 Department of Planning, Statistics (Non-Plan)	654.52	716.07	716.07	1040.00
03 Setting up of Printing Unit (P)	--	0.30	0.30	0.55
04 Reorganisation of Data Processing Unit (P)	0.89	3.30	3.30	1.80
05 Modernisation Births and Deaths Registration (P)	--	0.73	0.73	3.65
06 State Institute for Transforming Goa (SIT-Goa)	--	--	--	10.00
07 Creation of State Level Planning Board (P)	6.38	9.20	9.20	1.00
10 Agricultural Census (Plan) (A)	43.35	31.28	31.28	48.10
11 Rationalisation of Minor Irrigation Statistics (Plan) (A)	21.98	28.15	28.15	34.50
13 Strengthening of Civil Registration of Vital Statistics (P)	11.78	43.00	43.00	62.10
14 Economic Census (Plan) (A)	--	1.03	1.03	6.80
16 Urban Statistics for the HR and Assessment (USHA) (P) (A)	--	0.10	0.10	--
18 Basic Statistics for Local Level Dev (P) (A)	--	0.20	0.20	0.20
19 Unique Identification Number (P) (A)	44.74	62.55	2.55	56.60

Major Head/Sub-Head/Scheme	Actuals 2018-19	Budget Estimates 2019-20	Revised Estimates 2019-20	Budget Estimates 2020-21
	<b>Total</b>	<b>Total</b>	<b>Total</b>	<b>Total</b>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
21 Evaluation of Government Schemes and Programme (P)	--	13.50	13.50	2.50
22 Socio Economic Survey (P)	--	31.50	--	--
23 Neturlim Model Village Scheme (P)	--	500.00	500.00	200.00
24 Integration of NPR Data with Biometrics (P)	1.98	80.00	80.00	50.00
25 Study of Human Development (P)	--	2.40	2.40	--
26 Minor Irrigation/Water Body Census	6.49	22.30	22.30	22.30
<b>203 Computer Services</b>	<b>20.75</b>	<b>21.05</b>	<b>20.45</b>	<b>3.20</b>
01 Setting up of Computer Centre in Goa (P)	--	3.31	3.21	3.20
02 Setting up of Computer Centre in Goa (NP)	20.75	17.74	17.24	--
<b>911 Deduct - Recoveries of Overpayment</b>	<b>-0.32</b>	--	--	--
01 Recoveries of Overpayment of previous year	-0.32	--	--	--
<b>Total Demand No. 75 (2551+3454)</b>	<b>812.54</b>	<b>1567.41</b>	<b>1475.31</b>	<b>1629.70</b>